

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 615
IB-2158(ND)/2019

IN THE MATTER OF:
Mr. Arun Kumar Goel

...PETITIONER

Vs.

M/s. HI Tech Grain Processing Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 26.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Applicant

:Ms. Shivani Swaraj, Advocate,
Proxy Counsel on behalf of Mr.
Shailender Singh, Advocate.

For the Respondent/Ex-Directors/CD

:Mr. Supreeti Chauhan, Advocates.

For the Liquidator

:Mr. Abhishek Anand, Mr.Nipun
Gautam, Mr. Prateek Kushwaha and
Mr. Nikhil Jain, Advocates.

ORDER

Due to paucity of time, matter is adjourned to 13.10.2022.


(COURT OFFICER)